

[Translation]

Cadre Review in CWC

7168. SHRI PREM CHAND RAM : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of times the cadre review of group 'A' officers of Central Water Commission (CWC) has been done and the reasons therefor;

(b) whether cadre review of any other category has also been done and if so, the details thereof;

(c) whether the Government have taken any decision to shift Upper Ganga Circle of Central Water Commission which has been in Delhi since 1952;

(d) if so, the place where it is to be shifted;

(e) the number of employees likely to be affected by this shifting;

(f) whether their interests including Government accommodation have been protected; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) The cadre review for Central Water Engineering (Group 'A') service was carried out three times so far. It is done as per guidelines of the Government

(b) Cadre Review exercise of other categories of staff in Central Water Commission like Drawing Staff, Statistical and Scientific Cadre, Wireless Operators, etc. have already been initiated.

(c) Yes, Sir.

(d) The Upper Ganga Circle has been renamed as Hydrological Observation Circle and shifted to Dehradun.

(e) to (g). The shifting of Upper Ganga Circle has been done as a sequel to the regionalisation and restructuring of the field offices of Central Water Commission. Entire staff working in the Upper Ganga Circle will now be shifted to Dehradun and their interests are protected to the extent feasible.

Private Sector in Oil Exploration

7169. SHRI AMAR PAL SINGH :

SHRI RAMPAL SINGH :

SHRI BRIJBHUSHAN SHARAN SINGH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Union Government have decided to involve private sector also in the exploration work of oil and natural gas;

(b) if so, the details thereof; and

(c) the time by which it is likely to come into effect?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). Yes, Sir. Government of India has so far approved award of contracts for exploration of oil and gas in 11 blocks by the Indian and foreign companies. Contracts for 4 block have already been signed.

[English]

Fuel Saving Product

7170. SHRI GEORGE FERNANDES : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government are aware of a fuel saving product produced by Nagoria International called Benzoplex-M;

(b) if so, whether various agencies of the Government have recommended the use of this product; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). The samples of the product (Benzoplex-M) was got tested by Petroleum Conservation Research Association (PCRA). The results of the tests have not shown any significant improvement in the fuel efficiency.

[Translation]

Irrigation Projects

7171. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of WATER RESOURCES be pleased to state .

(a) the names of the major and medium irrigation projects of Madhya Pradesh lagging behind their original time schedule;

(b) the cost escalation as a result thereof;

(c) the reasons therefor;

(d) the steps taken/proposed to be taken by the Union Government in this regard;

(e) whether the Government of Madhya Pradesh has sent any proposal to the Union Government seeking financial assistance for completion of these projects during the Eighth Five Year Plan; and

(f) the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) and (b). A Statement giving details of Major and Medium Irrigation Projects of Madhya Pradesh lagging behind schedule is enclosed.

(c) The reasons for delay in completion of these projects broadly fall under three categories :

- (1) *Technical* : Limited investigations for preparing feasibility report, and consequent changes in scope and design of project during implementation; inadequate provisions in the original estimates for infrastructure facilities, land acquisition, rehabilitation and resettlement and environmental safeguards, etc.
- (2) *Financial* : Rise in prices during construction, non-availability of adequate funds, escalation in the cost of acquisition of lands.
- (3) *Other reasons* : Labour trouble, contractual problems, agitation by environmentalists and the land oustees natural calamities.

(d) Various steps taken by the Government to expedite projects are (1) assigning priority to those projects which have made substantial progress earmarking of outlays to important projects (2) intensive monitoring of selected projects (3) advising the states to establish cost control cells.

(e) A request for declaring Narmada Sagar and Bansagar Projects as National Projects was received in March, 1994 from the Chief Minister, Madhya Pradesh.

(f) The proposal to declare some irrigation projects as nationally important projects has not been found acceptable.

STATEMENT

Details of Major and Medium Irrigation Projects in Madhya Pradesh Lagging behind Schedule :

S. No.	Name of the Project	Approved Cost (Rs. in crores)	Latest estimated cost (Rs. in crores)	Increase in cost (Rs. in crores)
1	2	3	4	5
A. MAJOR				
1.	Kolar	25.75	157.40	131.65
2.	Paori	4.97	33.54	28.57
3.	Sindh Phase I	4.95	56.43	51.48
4.	Jonk	4.14	46.38	42.24
5.	Upper Wein Ganga	50.60	176.53	125.93
6.	Kodar	2.94	49.82	46.88
7.	Bariarpur L.B.C.	18.40	143.00	124.60
8.	Urmil	8.56	20.70	12.14
9.	Halail	13.06	24.71	11.65
10.	Mahi	27.10	129.70	102.60

1	2	3	4	5
B. MEDIUM				
1.	Ghunghatta	1.99	39.10	37.11
2.	Matiyari	4.89	48.20	43.31
3.	Balarpur Diversion	0.95	6.30	5.35
4.	Balar	2.67	10.90	8.23
5.	Shivnath Diversion	0.40	7.77	7.37
6.	Piparianalla	3.90	13.73	9.83
7.	Banjar	2.09	7.74	5.65
8.	Banki	3.13	17.75	14.62
9.	Mond Diversion	2.89	46.39	43.70
10.	Tillar	5.77	36.46	30.69
11.	Matlamoti	1.61	20.00	18.39
12.	Choral	3.97	27.40	23.43
13.	Dudhi	2.86	19.70	16.84
14.	Chandera	2.93	15.06	12.13
15.	Bundala	2.18	14.20	12.02
16.	Gomukh	3.51	29.00	15.49
17.	Kallasote	9.33	55.63	46.30
18.	Budhna	1.99	21.60	19.61
19.	Rampur Khurd	1.51	10.90	9.39
20.	Dolwad	4.68	18.04	13.36
21.	Chirpani	8.57	30.90	22.33
22.	Ball	13.98	52.40	38.42
23.	Kanhargaon	5.22	16.70	11.48
24.	Lakhundar	4.27	27.40	23.13
25.	Kaserteda	6.02	35.03	29.01
26.	Dejladewda	16.40	50.12	33.72
27.	Bandianala	1.80	11.46	9.66
28.	Sagar	10.63	32.80	22.17
29.	Kanwari Lift	1.03	3.80	2.77

[English]

Deployment of Indo-Tibetan Police

7172. SHRI K.H. MUNIYAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Karnataka had demanded the deployment of Indo-Tibetan Border Police force to nab Veerappan;

(b) if so, whether the Union Government had accepted the demand; and

(c) if so, the expenditure incurred by the Union Government for deployment of force in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c). Do not arise.